

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.1025
TO BE ANSWERED ON 18.09.2020

VIOLENCE AGAINST WOMEN AND CHILDREN

1025: MS. S. JOTHIMANI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there has been rise in the number of cases of domestic abuse, rape or other forms of violence against women in the last six months and if so, details thereof, State/district-wise;
- (b) the steps taken by the Government to address crimes against women during the said period;
- (c) whether there is a rise in the incidence of crimes against children during the said period and if so, the details thereof, State/district-wise; and
- (d) the steps taken by the Government to address crimes against children during the said period?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) : 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. Maintenance of law and order, protection of life and property of citizens including prevention of crime against women and children is primarily the responsibility of the State Governments and Union Territory Administrations. Nevertheless, giving high priority to safety of women and children, the Central Government has also taken a number of initiatives in this regard during the last six months. The Government has ensured that their schemes of One Stop Centres (OSCs), Universalisation of Women Help Line (WHL), Ujjawala Homes, Swadhar Greh, Child Care Institutions, Child Line (1098), Emergency Response Support System (112) and various authorities under women and child centric laws such as 'The Protection of Women from Domestic Violence Act, 2005', 'The Dowry Prohibition Act, 1961', 'The Prohibition of Child Marriage Act, 2006', 'The Protection of Children from Sexual Offences Act, 2012' etc. remain operational and available for providing assistance to women and children during the period. The Government has also undertaken sensitisation programs for the concerned officials of States and UTs for this purpose.
